

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. †1298**

TO BE ANSWERED ON 10.02.2020

**PROPOSALS FOR TRIBAL SUB-PLAN**

†1298. SHRI ASHOK MAHADEORAO NETE:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details regarding the proposals received by the Government under the Tribal Sub-Plan Area during the last three years, State-wise; and
- (b) the action taken/proposed to be taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE FOR TRIBAL AFFAIRS  
(SMT. RENUKA SINGH SARUTA)

(a) & (b): As per extant provisions, Scheduled Areas are co-terminus with Tribal Sub-Plan(TSP) Areas (i.e. Integrated Tribal Development Project (ITDP) / Integrated Tribal Development Agency (ITDA) only). Funds are provided to the States by Ministry of Tribal Affairs (MoTA) under the Scheme 'Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)' and 'Grants under Article 275(1) of the Constitution' for welfare and development of scheduled tribes in the ITDP / ITDA area including Education, Health, Drinking Water, irrigation, connectivity, employment-cum-income generating programmes, skill development etc. Receipt of proposals from the State Governments under 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution' is a continuous process.

MoTA has adopted mechanism of Project Appraisal Committee (PAC) since 2014 for appraisal and approval of project proposals received from the State Governments under 'SCA to TSS' and 'Grant under Article 275(1) of the Constitution'. The Committee is headed by Secretary (Tribal Affairs) with representatives of State Governments, Financial Advisor, Planning Commission, etc. Minutes of the meetings delineating activities / projects approved for the State Governments under the said scheme and grant are invariably uploaded on the MoTA's official website <http://tribal.nic.in>. Funds are released to the State Governments against the approved activities / projects keeping in view Utilization Certificate (UC) and Progress Report in respect of funds released in previous years. State wise details of fund released to State Governments under the scheme 'SCA to TSS' and 'Grants under Article 275(1) of the Constitution' for the last three years are at **Annexure 1** and **Annexure 2** respectively.

Apart from above, State Governments utilize funds earmarked under State TSP for the development of tribals in the ITDP / ITDA area. The amount of fund allocated as State TSP by the State Governments during 2016-17 to 2018-19 is at **Annexure 3**.

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## ANNEXURE 1

## Statement showing fund released under the scheme Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)

(Rs. in lakh)

S.No.	States	Year-wise total amount of funds released		
		2016-17	2017-18	2018-19
1	Andhra Pradesh	5000.42	3624.77	5617.39
2	Arunachal Pradesh	0.00	0.00	2211.83
3	Assam	3407.80	0.00	0.00
4	Bihar	743.74	0.00	0.00
5	Chhattisgarh	11717.82	14327.57	10342.65
6	Goa	455.68	559.09	352.31
7	Gujarat	9488.00	10270.41	11765.38
8	Himachal Pradesh	1959.39	2291.20	3628.00
9	J & K	3671.61	3626.50	3749.80
10	Jharkhand	9820.75	11372.49	8564.52
11	Karnataka	5100.00	5955.37	5347.76
12	Kerala	808.09	808.43	335.00
13	Madhya Pradesh	19236.61	22828.70	16968.97
14	Maharashtra	9547.00	13760.38	13802.57
15	Manipur	2260.00	3790.38	5442.48
16	Meghalaya	0.00	0.00	2739.20
17	Mizoram	0.00	0.00	1220.00
18	Nagaland	0.00	0.00	3225.00
19	Odisha	11806.27	11975.00	17553.22
20	Rajasthan	11072.90	10051.83	10327.93
21	Sikkim	1497.62	5986.00	0.00
22	Tamil Nadu	600.00	894.10	315.00
23	Telangana	3845.35	4493.55	2850.32
24	Tripura	1345.76	1649.77	1294.38
25	Uttarakhand	0.00	679.00	1012.88
26	Uttar Pradesh	121.92	458.35	0.00
27	West Bengal	5995.50	5397.11	5833.41
	<b>Total</b>	<b>119502.230</b>	<b>134800.00</b>	<b>134500.00</b>

<i>Statement showing fund released under Article 275(1) of Constitution</i>				
<i>(Rs.in Lakh)</i>				
<b>S.N.</b>	<b>States</b>	<b>2016-17</b>	<b>2017-18</b>	<b>2018-19</b>
1	Andhra Pradesh	2869.43	4591.11	6390.77
2	Arunachal Pradesh	6580.53	8378.82	12170.52
3	Assam	844.12	0.00	3916.32
4	Bihar	1467.58	991.89	0.00
5	Chhattisgarh	10488.52	10964.49	11352.92
6	Goa	450.00	103.00	345.66
7	Gujarat	9739.02	11384.08	11648.20
8	Himachal Pradesh	1595.87	2074.70	3378.16
9	Jammu & Kashmir	3539.66	3049.06	2051.79
10	Jharkhand	9489.38	12386.93	7354.30
11	Karnataka	4664.00	5881.74	5220.61
12	Kerala	695.58	803.17	472.28
13	Madhya Pradesh	14971.43	22399.48	24635.30
14	Maharashtra	11536.53	13862.24	17015.91
15	Manipur	1694.40	2308.80	5367.65
16	Meghalaya	1576.21	3603.40	5129.79
17	Mizoram	1927.49	2504.41	3507.71
18	Nagaland	6368.00	4434.11	9194.49
19	Odisha	11954.96	15995.30	21449.15
20	Rajasthan	10341.39	10240.58	13769.23
21	Sikkim	1147.00	405.30	355.34
22	Tamil Nadu	798.24	378.00	773.57
23	Telangana	3608.05	5015.32	3248.89
24	Tripura	1280.99	2040.89	2006.73
25	Uttar Pradesh	1138.62	189.00	252.43
26	Uttarakhand	0.00	1577.56	1255.27
27	West Bengal	5814.37	5376.51	9235.73
<b>Grand Total</b>		<b>126581.37</b>	<b>150939.89</b>	<b>181498.72</b>

## ANNEXURE 3

## Details of TSP Allocation and Expenditure by different State Governments under State Tribal Sub – Plan from 2016-17 to 2018-19

State/U.T	% ST Population (2011)	FY 2016-17					FY 2017-18					FY 2018-19#				
		Total State plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp	Total State plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp	Total State plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
Andhra Pradesh	5.5	56057.14	3099.96	5.53	2446.46	78.92	60918.82	3528.74	5.79	3356.1	95.10	89942.21	4176.6	4.64	3537.94	84.70
Assam	12.5	-	-	0.00	-	0.00	8754.32	1349.72	15.42	1327.83	0.00	12503.16	1482.07	11.85	NR	--
Bihar	1.3	71501.84	982.00	1.37	603.99	61.51	80891.61	1091.51	1.34	760.00	69.62	91794.73	1254.96	1.36	1067.58	85.06
Chhattisgarh	30.6	51993.91	16560.30	31.85	12435.50	75.09	62466.02	20237.22	32.39	15457.13	76.37	77073.34	23329.55	30.26	17279.95	74.06
Goa	10.2	491.80	46.35	9.42	28.40	61.27	7738.30	303.68	3.92	210.83	69.43	8476.81	391.34	4.62	213.63	54.59
Gujarat	14.8	85558.00	10267.00	12.00	9066.02	88.30	85143.71	12559.34	14.75	11056.64	88.03	92102.29	13277.87	14.41	11744.14	88.44
Himachal Pradesh	5.7	5200.00	468.00	9.00	468.00	100.00	5700.00	446.50	7.83	440.50	98.65	6300.00	567.00	9.00	567.00	100
Jammu & Kashmir	11.9	-	-	0.00	-	0.00	NR	NR	--	NR	--	NR	NR	--	NR	--
Jharkhand	26.2	37065.34	16304.95	43.99	14935.26	91.60	43620.63	17398.07	39.88	14513.61	83.42	44776.71	19502.54	43.55	15865.41	81.35
Karnataka	7.0	85375.33	5631.67	6.60	5102.30	90.60	111472	7671	6.88	7671.48	100	209181.37	8500	4.06	8167.59	96.08
Kerala	1.5	24000.00	683.00	2.85		0.00	26500.00	751.8	2.83	612.95	81.61	29150.00	826.19	2.83	616.48	74.61
Madhya Pradesh	21.1	75189.00	10906.92	14.51	8383.65	76.87	62114.61	25862.15	41.64	22398.61	86.60	68580.22	27474.57	40.06	24235.18	88.20
Maharashtra	9.4	56997.00	5357.71	9.40	4957.71	92.53	77184	6783.74	8.78	6162.93	90.84	95000	8969.05	9.44	7291.91	81.30

State/U.T	% ST Population (2011)	FY 2016-17					FY 2017-18					FY 2018-19#				
		Total State plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp	Total State plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp	Total State plan Outlay	TSP Aln.	% TSP Aln.	TSP Exp.	% Exp
Manipur	35.1	-	-	0.00	-	0.00	NR	NR	--	0	--	NR	NR	--	NR	--
Odisha	22.9	50200.00	11269.65	22.45	8153.23	72.35	55970.00	12564.56	22.45	12129.41	96.54	67200.00	14816.49	22.05	NR	--
Rajasthan	13.5	95052.95	13595.32	14.30	11764.68	86.53	86094.45	12896.43	14.97	11098.35	86.05	107865.4	14512.83	13.45	307.17	2.11
Sikkim	33.8	1574.00	819.00	52.03	819.00	100.00	5442.46	10.35	0.19	9.31	89.95	5227.24	6.12	0.12	2.47	40.36
Tamil Nadu	1.1	60610.00	722.36	1.19	692.59	95.88	54564.19	607.49	1.11	630.15	103.73	55498.17	794.25	1.43	491.72	61.90
Telangana	9.1	67630.73	6171.15	9.12	3139.17	50.87	88038.80	8165.87	9.28	5863.25	71.80	104757.90	9693.12	9.25	1040.32	10.73
Tripura	31.8	5856.64	2399.00	40.96	2000.77	83.40	4734.71	1563.94	33.03	1270.18	81.21	2891.15	1506.73	52.11	889.94	59.06
Uttar Pradesh	0.6	136667.41	286.44	0.21	221.57	77.35	426453.81	577.77	0.14	353.44	61.17	428384.53	409.44	0.10	35.58	8.69
Uttarakhand	2.9	16933.53	462.43	2.73	227.30	49.15	42798.31	424.59	0.99	286.61	67.50	45585.08	477.04	1.05	262.20	54.96
West Bengal	5.8	57595.36	5262.54	9.14	3711.51	70.53	64733	4916	7.59	4443.54	90.38	80172.87	5563.91	6.93	5189.6	93.27
<b>Total</b>	<b>8.6</b>	<b>1041549.98</b>	<b>111295.75</b>	<b>10.69</b>	<b>89157.11</b>	<b>80.11</b>	<b>1461333.75</b>	<b>139710.47</b>	<b>9.56</b>	<b>120052.85</b>	<b>85.92</b>	<b>1722463.18</b>	<b>157531.67</b>	<b>9.14</b>	<b>98805.81</b>	<b>62.72</b>

#Being reconciled

\*Provisional figures

Aln: Allocation, Exp: Expenditure